

प्रयत्न किया है कि इस देश में जितने हिल स्टेशन्स हैं उनकी सूची तैयार की जाय, और क्या इस की कोई परिभाषा निश्चित की गई है कि किस प्रकार के स्थान को हिल स्टेशन माना जाये ?

श्री एस० एन० मिश्र : जी नहीं इस प्रकार का कोई प्रयास नहीं हुआ है।

श्री भक्त बर्षान : क्या गवर्नमेंट के ध्यान में यह बात आई है कि बड़े प्रसिद्ध हिल स्टेशन्स जैसे नैनीताल, मसूरी, शिमला, दार्जीलिंग आदि के अलावा और भी हिल स्टेशन्स हैं जिनका विकास करने की आवश्यकता है और क्या इस ओर ध्यान दिया जा रहा है ?

श्री एस० एन० मिश्र : जी हां, यह बिल्कुल सही है कि इन के अलावा भी कई हिल स्टेशन्स हैं।

Shrimati Sushama Sen: May I know whether Government are aware that the Simla hill station has lately been very sadly neglected? Is there any plan to restore its popularity?

Shri S. N. Mishra: I do not have any scheme for attracting more people to Simla at the moment. I do not have even that information that Simla is getting unpopular.

Shri C. D. Pande: Are Government aware that since there has been a great deal encouragement to tourist traffic to Kashmir, most of the hill stations in other parts are suffering?

The Minister of Rehabilitation (Shri Mehr Chand Khanna): Including Naini Tal.

Shri S. N. Mishra: No, Sir. The Planning Commission has no information about that.

Evacuee Agricultural Lands

*1173. **Dr. Satyawadi:** Will the Minister of Rehabilitation be pleased to state the progress so far made towards conferring the ownership rights in respect of the Evacuee Rural Agricultural Lands and houses to the allottees in the States of Punjab and P.E.P.S.U.?

The Minister of Rehabilitation (Shri Mehr Chand Khanna): The requisite staff has been appointed in the Punjab and P.E.P.S.U. and the work has just been started by the two state Governments.

डा० सत्यवादी : इस काम के मुकम्मल होने में कितना धर्मा लगेगा ?

श्री महर चन्द खन्ना : कोई चार, पांच लाख शरणार्थियों को यह जमीन बांटनी है। अभी आज ही तो काम शुरू हुआ है इस लिये वक्त तो लगेगा ही।

डा० सत्यवादी : क्या कुछ ऐसी जमीन पंजाब और पेप्सू में पड़ी है जो अभी तक ऐलाट नहीं की गई है ?

श्री महर चन्द खन्ना : कुछ न कुछ अब हमारी नजर में आ रही है। बहुत सी जमीन जो पंजाब और पेप्सू में थी, वह चार पांच बरस पहले ही ऐलाट हो चुकी है।

डा० सत्यवादी : क्या कुछ ऐसे भी शरणार्थी हैं जिन्हें जमीनें आज तक ऐलाट नहीं हुई हैं, हालांकि वह जमीनें छोड़ कर यहां आये हैं ?

श्री महर चन्द खन्ना : जहाँ तक पंजाब और पेप्सू का ताल्लुक है और उन भाइयों का ताल्लुक है जो पंजाबी हैं या पंजाबी नस्ल के हैं, उन में तो तकरीबन हर एक को जमीन ऐलाट हो चुकी है, और अगर आप का इशारा सिन्ध, बिलोचिस्तान, भावलपुर और सूबा सरहद के भाइयों से है तो मुझे हां में कहना पड़ेगा। उन में अभी बड़ी भारी तादाद ऐसी है जिन को अभी जमीनें ऐलाट नहीं हुई हैं।

Kashmir

*1175. **Shri Bogawat :** Will the Prime Minister be pleased to state whether any date has been fixed for the next meeting of the Prime Ministers of India and Pakistan for discussing the Kashmir issue?

The Parliamentary secretary to the Minister of External Affairs (Shri Sadath Ali Khan): No date has been fixed for the next meeting.

Shri Bogawat: May I know if it is necessary to have a discussion so far as the atrocities committed in the 'Azad' Kashmir area are concerned? If so, what are those atrocities committed against the inhabitants of that area, and have the Government written anything regarding these atrocities?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): I really do not understand the sudden leap that the hon. Member has taken to certain alleged occurrences in the 'Azad' Kashmir area. The question was about certain date of a meeting. Evidently, he has read some newspaper reports. I have read them too; I have had other reports also. From it, one generally gathers that things are not very bright in the 'Azad' Kashmir area. But what more can I say about it? I have no mind to discuss it.

Shri Bogawat: May I know if Government have written so far as these atrocities are concerned?

Shri Jawaharlal Nehru: To whom?

Shri Bogawat: To the Pakistan Government.

Shri Jawaharlal Nehru: No, we have not.

Shri Bhagwat Jha Azad: May I know whether the attention of Government has been drawn to the recent propaganda campaign started in Pakistan about launching satyagraha in Kashmir and, if so, have the Government of India sent a protest against this campaign?

Mr. Deputy-Speaker: All that does not arise under this question.

Shri Kamath: Is it a fact that in the wake of the Home Minister's speech, the Chief Minister of Jammu and Kashmir has, a couple of days ago, declared that there will be no plebiscite in Kashmir till eternity? Considering that he, rather they are voicing the views of the vast masses of the people of India and Kashmir does the Prime Minister think that any useful purpose will be served by discussing this aspect of the matter with the Prime Minister of Pakistan?

Shri Jawaharlal Nehru: The Government of India does not deal with eternity at any time. It deals with present problems as they arise. The Government of India, so far as it has made any commitments stands by them, and will go on standing by them.

Evacuee Property in Delhi

*1178. **Chaudhri Muhammed Shaf-fee:** Will the Minister of Rehabilitation be pleased to lay statement on the Table of the House showing:

(a) the total number of evacuee properties in the rural areas of Delhi State allotted to displaced persons so far;

(b) the total number of such evacuee properties which have not been allotted to displaced persons so far; and

(c) the reasons for not allotting them?

The Minister of Rehabilitation (Shri Mehr Chand Khanna): (a)

(i) Lands and gardens—10,430 acres.

(ii) Houses, shops and plots—2,949 units.

(b) (i) Lands and gardens—6,727 acres

(ii) Houses, shops and plots—996 units.

(c) (i) The lands and gardens could not be allotted for the following reasons:—

(1) 1,489 acres are included in colonies for displaced persons.

(2) 1,389 acres are in the possession of local tenants.

(3) 3,607 acres are *banjar* land.

(4) 242 acres have become available only recently as a result of separation of evacuee and non-evacuee interest.

(ii) The houses, shops and plots could not be allotted partly because some are in a state of disrepair and other are situated in villages for which there is no demand.

چودھری محمد شفیع - مہن
چاہتا ہوں کہ کتنی ایسی جائیداد ہے
جس کے مالک یہاں موجود ہیں اور جو
نکسی جائیداد قرار دے دی گئی تھی اور
آج تک وہ ان کو واپس نہیں ملی -

[**Chaudhuri Muhammed Shaf-fee:** May I know the extent of property whose owners are here—the property which was declared as evacuee property but now restored to them so far?]